

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.144/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd November 2017, 10.30 A.M

Name of the Company	Sarfaraz Alam -Versus-Pan Pacific Courier Pvt.Ltd. & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. ARINDAM MUKHERJEE
2. AVIRUP CHATTERJEE

petitioner

Arindam Mukherjee
22/11/17

ORDER

Ld. Counsel for the petitioner is present. No one is present from the respondents' side.

We have passed order on 10/10/2017 for filing written submissions but none of the parties have filed their written submissions. Both the parties are directed to file their written submissions within 3 weeks from today.

List on 01/01/2018.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)